# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO -1857** ANSWERED ON – 07/08/2024

# TRANSFER OF MANAGEMENT OF NATIONAL HIGHWAY

## **1857. SHRI DORJEE TSHERING LEPCHA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is a consistent demand from Government of Sikkim to transfer the stretch between Sevoke and Rangpo (National Highway No. 10) from Public Works Department (PWD), West Bengal, to National Highways and Infrastructure Development Corporation Ltd. (NHIDCL), which is currently maintaining the Rangpo to Gangtok (40 km) stretch for efficient management of the Highway;

(b) if so, whether Government will transfer the stretch between Sevoke and Rangpo to NHIDCL for better maintenance and management;

(c) if so, by when, this transfer will be executed; and

(d) if not, the reasons therefor?

### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). NHs sections are entrusted to Agencies e.g. State / Union Terriory (UT) Governments / National Highways Authority of India (NHAI) / National Highways & Infrastructure Development Corporation Limited (NHIDCL) / Border Roads Organisation (BRO) for development and maintenance under section 5 of the NH Act, 1956 / Section 11 of NHAI Act, 1988. Entrusted sections of NHs are interchanged among agencies depending upon the capacities and expertise of the Agencies.

At present, Sevoke to Rangpo Section of NH-10 in the State of West Bengal is entrusted to State Government of West Bengal for development and maintenance.

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